

ACTS AND ORDINANCES OF  
KERALA, 1969

ACTS

THE KERALA ESSENTIAL ARTICLES CONTROL  
(TEMPORARY POWERS) CONTINUANCE  
ACT, 1969

(Act 1 of 1969)

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THE KERALA ESSENTIAL ARTICLES CONTROL  
(TEMPORARY POWERS) CONTINUANCE  
ACT, 1969\*

(Act 1 of 1969)

**An Act further to continue the Kerala Essential  
Articles Control (Temporary Powers) Act, 1961**

**Preamble.**—WHEREAS it is expedient to continue the Kerala Essential Articles Control (Temporary Powers) Act, 1961, for a further Period:

BE it enacted in the Nineteenth Year of the Republic of India as follows:—

1. **Short title.**—This Act may be called the Kerala Essential Articles Control (Temporary Powers) Continuance Act, 1969.

2. **Amendment of section 1.**—In sub-section (3) of section 1 of the Kerala Essential Articles Control (Temporary Powers) Act, 1961 (3 of 1962), for the words “seven years”, the words “nine years” shall be substituted.

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\* Published in the Gazette Extraordinary No. 14, dated 16th January 1969.